

**Central Administrative Tribunal
Principal Bench**

**C.P. No. 35/2019 in
OA No. 3686/2013**

New Delhi, this the 10th day of May, 2019

**Hon'ble Mr.S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mukesh Chand Meena,
Age 39 years,
S/o Sh. Kishan Lal Meena,
H. No. 910, Hari Nagar Extension,
I- Block, Gali No. 19,
Meetha Pur, Badarpur,
New Delhi

- Petitioner

(By Advocate: Mr. Rajesh Chauhan for Mr. Sachin Chauhan)

Versus

1. Sh. Ashim Khurana,
Chairman,
Staff Selection Commission,
Block No. 12, CGO Complex,
New Delhi – 110003.
2. Sh. K. B. Jagtap,
Regional Director (WR),
Govt. of India,
1st Floor, South Wing,
Prathishta Bhavan,
(Old CGO Building),
101, M. K. Road,
Mumbai.
3. Ms. Anita Pattanayak,
Deputy Comptroller & Auditor General,
O/o Comptroller & Auditor General of India,
9, Deen Dayal Upadhyaya Marg,
New Delhi.

- Contemnors

(By Advocate : Mr. S. M. Arif, Mr. N.D. Kaushik for Respondent No. 1 and Mr. Nayan Dubey for Mr. Gaurav Kanth for CAG)

ORDER (ORAL)

Mr. S. N. Terdal, Member (J):

Heard.

2. In view of the order dated 08.02.2019, through which the applicant has been offered provisional appointment to the post of Accountant, nothing remains to be decided in the CP. Accordingly, the CP is closed. Notices are discharged.

(Mohd. Jamshed)
Member (A)

(S. N. Terdal)
Member (J)

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